

# THE HIGH COURT OF MEGHALAYA:SHILLONG

## ORDER

Dated Shillong the 2<sup>nd</sup> July, 2026

**No.HCM.II/13/2025-Estt./26:** The contractual services of Shri Tapas Chatterjee as Officer on Special Duty (Protocol), Kolkata stands discontinued w.e.f. 23.06.2026.

By Order,

**REGISTRAR GENERAL**

**Memo. No.HCM.II/13/2025-Estt./26-A Dated, Shillong, the 2<sup>nd</sup> July, 2026.**

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Admn.), High Court of Meghalaya for favour of kind information.
6. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department for favour of kind information.
7. The Resident Commissioner, Meghalaya House, New Delhi for favour of kind information and necessary action.
8. The Assistant Resident Commissioner, Meghalaya House, Kolkata for favour of kind information and necessary action.
9. The Joint Registrar (Accounts Section), High Court of Meghalaya, Shillong for information and necessary action.
10. Shri Tapas Chatterjee, former Joint Registrar (Protocol), High Court of Calcutta (res: Biyas Co-operative Housing Society Ltd./ AK-29, Street No.12, Flat No.6, 3<sup>rd</sup> Floor, Newton, Kolkata-700156) for favour of kind information and necessary action
11. The Assistant Registrar (Protocol), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
12. The Treasury Officer, Shillong South Treasury for favour of kind information and necessary action.
13. The System Analyst, High Court of Meghalaya, with a request to upload the same in the Official Website.
14. Office File.

  
**REGISTRAR GENERAL**

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